

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:452

ANSWERED ON:02.08.2011

BAN ON COW SLAUGHTER

Kashyap Shri Virender;Rajaram Shri Wakchaure Bhausahab

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government is contemplating to enact any Union Law regarding imposition of ban on cow slaughter and sale of beef products in the country.

(b) if so, whether all the necessary consultations have been completed in this regard.

(c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c) As per the distribution of legislative powers between the Union and States, the preservation of cattle is a matter on which the State Legislatures have exclusive power to legislate (Entry 15 of the List II of 7th Schedule of the Constitution). Therefore it is up to the States to enact laws on this subject. The list of the States which have already imposed ban on cow slaughter is annexed.